

**GOVERNMENT OF INDIA
POWER
LOK SABHA**

UNSTARRED QUESTION NO:4828
ANSWERED ON:18.12.2009
FINANCIAL ASSISTANCE UNDER RGGVY
Singh Dr. Raghuvansh Prasad

Will the Minister of POWER be pleased to state:

- (a) the details of financial assistance/ grants provided to the State Governments including Bihar under the Rajiv Gandhi Grameen Vidyutikaran Yojana (RGGVY) during each of the last three years and the current year, State/UT-wise;
- (b) whether the assistance provided was not utilized properly under the scheme;
- (c) if so, the details thereof, State/UTwise and the reasons therefor; and
- (d) the action taken/proposed to be taken by the Government in this regard?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF POWER (SHRI BHARATSINH SOLANKI)

(a): The details of funds released to the State Governments including Bihar under Rajiv Gandhi Grameen Vidyutikaran Yojana((RGGVY) during the last three years and current year upto 30-11-2009, is at Annex.

(b) to (d): Under RGGVY funds are released in installments commensurate with the progress reported and on certification by the State Government/implementing agencies that 80% of the funds already disbursed have been utilized. Under the scheme, 67080 un-electrified villages and 82.83 lakh BPL households have been electrified upto 30.11.2009. To expedite implementation of the scheme, following steps have been taken:-

- i) Government of India has set up an inter-Ministerial Monitoring Committee which periodically meets to sanction projects and review progress of implementation.
- ii) States have been advised to set up district committees to monitor the progress of rural electrification works. All the states have notified formation of district committees.
- iii) The States have also been requested by the Ministry to hold monthly meeting under the Chairmanship of Chief Secretary to resolve the bottlenecks in implementation of RGGVY.
- iv) The Government of India as also Rural Electrification Corporation (REC), the nodal agency for RGGVY, conduct frequent review meetings with all the stakeholders; the concerned State Governments, state power utilities and implementing agencies for expeditious implementation of the scheme as per the agreed schedules.
- v) For speedier and effective implementation of projects, their execution has been taken up on turnkey basis.
- vi) To ensure qualitative execution of rural electrification works, a three tier quality control mechanism has been enforced under RGGVY for XI Plan projects.
- vii) Grant amount of BPL connection has been enhanced to Rs.2200/- in XI Plan from Rs.1500/- in X Plan.
- viii) To take care of the cost escalation, cost norms for village electrification has been revised upward as given below for XI Plan projects:

COST NORMS FOR VILLAGE ELECTRIFICATION

1. Electrification of un-electrified village Cost (Rs. in lakhs)

